

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**AAPPEAL NO. 193 OF 2019 &**  
**IA NO. 1479 OF 2019**

**Dated: 13<sup>th</sup> August, 2019**

**In the matter of:**

Giral Lignite Power Limited

Vs.

Jaiput Vidhut Vitran Nigam Limited & Ors.

.... Appellant(s)

.... Respondent(s)

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **26.09.2019.**

**COURT MASTER/PS**

*mk*